

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE**

Policy Circular No. 02/2004-2009 Dated: 6th October, 2004

To

All Licensing Authorities
All Commissioners of Customs,

Sub: Clarification on the issuance of Registration Cum Membership Certificate (RCMC) by Export Promotion Councils

1. Attention is drawn to Para 3.12 of the Handbook of Procedures (Vol 1) indicating the allocation of products, etc. for various Export Promotion Councils.
2. It is hereby reiterated that an exporter desiring to obtain RCMC shall apply to the Export Promotion Council that relates to his main line of business as per Appendix 27 of the Handbook of Procedures (Vol 1). However, the exporter has the option to take the membership of any other Export Promotion Council in addition.

This issues with the approval of Director General of Foreign Trade.

(AJAY SRIVASTAVA)
Joint Director General of Foreign Trade

(F.No : Ol/94/l80/11/AM05/PC IV)